

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(CA)/15(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Kosmo One Business Park Pvt. Ltd.  
**NAME OF THE RESPONDENT(S)** :  
**UNDER SECTION** : Sec 66 of CA, 2013

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**ORDER**

Present: Shri. R. Inbaraju, Ld. Counsel for the Petitioner.  
Shri. Avinash Krishnan Ravi, Ld. Counsel for the RD.

RD report received where no substantial objection has been taken.

Affidavit of Service filed as to the service on the creditors in terms of the order dated 16.04.2024 including paper publication.

Till date, no objection has been received from any of the creditors.

Synopsis also filed.

**Order Reserved.**

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs